

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 24/RP/2015

IN

Petition No. 112/TT/2013

Subject: Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 7.10.2015 in Petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 nos. assets under Transmission System for Phase-I Generation Projects in Orissa-Part-A in Eastern Region for tariff block 2009-14.

Date of Hearing: 16.2.2016

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner: Power Grid Corporation of India Limited (PGCIL)

Respondents: GMR Kamalanga Limited and 12 others

Parties present: Ms. Swapna Seshadri, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri H.K. Mallick, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Aryaman Saxena, PGCIL
Shri M. Mishra, Advocate, JIPTL
Shri M. Tyagi, JIPTL

Record of Proceedings

The learned counsel for the petitioner sought adjournment by a week.



2. The Commission directed to list the petition on 25.2.2016.

By Order of the Commission

sd/-
(T.Rout)
Chief (Legal)

